

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT - IV

ITEM No. 1
(IB)-216/ND/2020
IA/422(ND)2021

IN THE MATTER OF:

Intec Capital Ltd.

...

Applicant/Petitioner

Vs

M/s Shakun Socket Industries Pvt. Ltd.

...

Respondent

Order under Section 7 of IBC.

Order delivered on 29.01.2021

Coram:

DR. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)
MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :

For the Respondent :

ORDER

Due to technical difficulty, matter could not be taken up. Hence, re-notified to 01.02.2021.



ASIM KUMAR PAL
(COURT OFFICER)